

**Gas Agencies for freedom fighters**

614. SHRI SHANTI TYAGI: Will the Minister of ENERGY be pleased to state:

(a) whether Government have fixed up a quota of cooking gas agencies for freedom fighters in the country; and

(b) if so, how many gas agencies have been allotted to the freedom fighters or their families during this year?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH): (a) 10 per cent of all the dealerships/distributorships to be awarded by the oil companies against their plan for the year 1981-82 are reserved for Outstanding Social Workers/Freedom Fighters.

(b) As on 31-8-1982, 26 LPG distributorships were awarded to the Social Workers/Freedom Fighters all over the country.

**Telecast of Asian Games through intelsat**

†615. SHRI SURESH KALMADI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are considering a proposal for telecasting the Asian Games with the help of the INTELSAT; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI ARIF MOHAMMED KHAN): (a) Yes, Sir.

(b) A transponder of INTELSAT is being hired which will enable the telecast of the Asian Games from all the transmitters including those not connected by microwave circuits. The estimated cost of hire of INTELSAT and the consequent installation of ground segment will be Rs. 2.30 crores with a foreign exchange component of Rs. 2.06 crores.

†Previously unstarred Question no. 323 transferred from the 7th October, 1982.

**Conversion of Poona Film Institute into Asian Film Institute**

616. SHRI SHRIKANT VERMA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that UNESCO has proposed to the Central Government to convert Poona Film Institute into Asian Film Institute; and

(b) if so, what action has been taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI N. K. P. SALVE): (a) and (b) The Government have a proposal for expanding the Film and Television Institute of India into a Regional Centre for Asia with the assistance of UNESCO. The proposal at present is under examination in consultation with the UNESCO.

12. NOON.

**PAPERS LAID ON THE TABLE**

I. The Assam Purchase Tax (Amendment) Rules, 1980 and related papers.

II. Notification of the Ministry of Finance (Department of Revenue and related papers).

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): Sir, beg to lay on the Table—

I. A copy (in English and Hindi) of the Government of Assam (Finance Department) Notification No. FTX. 143/79/57, dated the 17th March, 1981, publishing the Assam Purchase Tax (Amendment) Rules, 1980, under subsection (4) of section 43 of the Assam Purchase Tax Act, 1967, read with sub-clause (iv) of clause (c) of the Procla-